

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 280
77(ND)/2015

IN THE MATTER OF:

Mr. Farooq Ahmad Shala

...

Applicant/Petitioner

Versus

M/s. Peacock Tours Pvt. Ltd. & Ors

...

Respondent

Under Section: 397/398

Order delivered on 19.04.2021

CORAM:

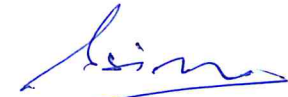
**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.05.2021.



**T.S. Singh
(Court Officer)**